

Annexure – 7

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 ( order received on 26.9.22)

Mar-23

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in applicable					
1	Municipal Corporation of Greater Mumbai	20.06.2019	3,10,835	3,10,835	N form no.31008 of 31.01.2012	Nil	Nil	No	Nil	Nil	Nil	Nil	-	Octroi dues
2	Commissioner of customs, NS II JNCH NHAVA SHEVA	24.04.2019	24,36,59,621	24,36,59,621	Obligation under EPCG LIC			NO					-	11 EPCG License Obligation, Export Obligation need to explore from bank
3	VAT Deptt. Roorki Uttarakhand	26.09.2021	6,71,02,277	6,71,02,277	VAT form Etc.			NO			-			TIN 05006581960 Demand Letter, Not under from 8

4	Assisstant Commissioner , CGST Division-V, Noida	30.08.2022	10,09,86,882	10,09,86,882	Tax deamnd upon non fullfillment of Export obligation			No	NA	-				ST- 50488441 /-+ Penalty - Rs. 50488441 /- and Penalty - Rs. 10000/-. Claim form yet not submitted
5	Commissioner of Customs ( Import, Tuglakabad)	17.01.2023	24,97,89,858	24,97,89,858	EPCG based duty claim			NO						RRC dt 30/4/2019 ( 2015- 2019) rej period 05/2017 to 02/2019
<b>TOTAL</b>			<b>66,18,49,473</b>	<b>66,18,49,473</b>	-	-	-	-	-	-	-	-	-	
6	Employees Provident Fund Organisation	30.12.2023	97,615	97,615	EPF			NO						Priority Payment
7	Employees Provident Fund Organisation	07.12.2022/2 2.01.2023	1,11,99,242	1,11,99,242	EPF			NO				-		Priority Payment
<b>TOTAL</b>			<b>1,12,96,857</b>	<b>1,12,96,857</b>	-	-	-	-	-	-	-	-	-	
<b>Total Government Claim</b>			<b>67,31,46,330</b>	<b>67,31,46,330</b>		-	-	-	-	-	-	-	-	

Ashok Kumar Gupta  
Resolution Professional of Hanung Toys & Textiles Ltd. -under CIRP  
IBBI/PA-003/IP-N00010/2016-2017/10072  
LD-46, Pitampura, Dehi-34